

HIGH COURT OF SIKKIM
GANGTOK

No. 6 /HCS/Judl.

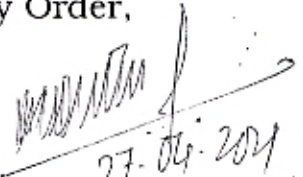
Dated:- 27.04.2021

C I R C U L A R

All matter involving commercial disputes of any value including high value disputes exceeding ₹500 crores will be listed before a Division Bench comprising of Hon'ble the Chief Justice and Hon'ble Judge nominated by Hon'ble the Chief Justice in terms of Section 5 (2) of the Commercial Courts, Commercial Division and Commercial Appellate Division of High Court Act, 2015.

Circular No.12/HCS/Judl dated 28.12.2020 stands superseded.

By Order,



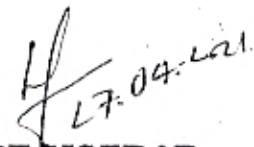
27.04.2021

REGISTRAR GENERAL

Memo No.: 843-49 /HCS/Judl.

Copy to :

1. Additional Registrar-cum-Principal Private Secretary to Hon'ble the Chief Justice.
2. Additional Registrar-cum-Principal Private Secretary to Hon'ble Judge.
3. Private Secretary to Hon'ble Judge.
4. All Readers.
- ✓ 5. Computer Cell for publication in the official website.
6. Guard file and
7. File.



27.04.2021

REGISTRAR